

(c) to (e). The officers/staff working in the Directorate of Estates fall into two categories;

- (i) Directorate of Estates cadre.
- (ii) Officers/staff belonging to Ministry of Urban Affairs & Employment cadre.

In the case of category (i) the individuals cannot be transferred elsewhere as they belong to the Directorate of Estates Cadre. The posting/transfer of category (ii) is done by the cadre Controlling Authority, i.e. the Ministry of Urban Affairs & Employment, periodically keeping in view the exigencies of service in the various Cadre Units.

Out of a staff of 430, belonging the category (ii), 205 as per details given below have put in more than 10 years of service :

Group 'B' Gazetted	4
Group 'B' Non-Gazetted	34
Group 'C' Non-Gazetted	167

#### Solar Energy

170. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 563 dated November 29, 1995 and state :

(a) whether NEDA had followed relevant rules and procedure while awarding the order to M/s Raghav Trading Company, New Delhi;

(b) the present status of legal proceedings initiated against the firm;

(c) whether any amount was charged from the residents of the said village Bayela Malla while providing the said photovoltaic power system; and

(d) the arrangements made to maintain the said solar photovoltaic power system in the said village ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) According to the Non-Conventional Energy Development Agency (NEDA) of Uttar Pradesh, an order was awarded to M/s Raghav Trading Company, New Delhi, through a tendering process.

(b) A legal notice was served to the firm. The firm has not replied to the notice. Further legal proceedings are under way.

(c) An amount of Rs. 500 per beneficiary was collected as initial security deposit. An amount of Rs. 15 was also charged by the village samiti towards membership.

(d) NEDA has evolved arrangements for operation and maintenance of the photovoltaic systems through a village samiti constituted for this purpose. This includes training of villagers, replacement of battery when required, inspection by NEDA officials, etc. The Samiti collects a monthly contribution from the beneficiaries to meet the maintenance costs.

[Translation]

#### Renaming of Railway Station

171. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any representation for renaming Madhepura Railway Station in Samastipur Railway Division as V.P. Mandal Railway Station;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (c). There is a demand for renaming of Madhepura Railway Station in Samastipur Division as V.P. Mandal Railway Station. As per policy, any change in the name of an existing Railway Station can be made only on the recommendation of the State Government concerned and with the approval of the Ministry of Home Affairs, Government of India. No proposal has been received in the Ministry of Railways duly concurred by Ministry of Home Affairs, Government of India in this regard.

[English]

#### Industrial Licencing System

172. SHRI UTTAMRAO DEORAO PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the system to issue letter of intent, extension, its conversion into industrial licence and completion report is time consuming and rigid; and

(b) if so, whether the Government propose to review the system to make it simple and automatic in the light of Government's policy of one window facility and liberalisation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) and (b). Secretariat of Industrial Approval (SIA) is already functioning as a centralised agency in the Department of Industrial Policy and Promotion, Ministry of Industry and provides a single window for all approvals relating to industrial licences, foreign direct investment, foreign technology agreements, 100% export oriented units and filing of Industrial Entrepreneurs Memoranda (IEMs).

#### Creation of New Zones/Divisions

173. SHRI DILEEPBHAI SANGHANI :

SHRI BRAHMANAND MANDAL :

SHRI HARIN PATHAK :

Will the PRIME MINISTER be pleased to state :

(a) whether the Ministry of Railways propose to create four additional Zones at Allahabad, Bangalore, Jabalpur and Jaipur.